

(b) if so, what would be Government's role to arrange negotiation between the management and employees and also for the immediate opening of the establishment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) The management of the Hindustan Photo Films Manufacturing Co. Ltd., (HPF) Ootacamund, declared a lock out on 23rd April, 1979 following indefinite strike by the employees with effect from the 21st April, 1979 and their unruly behaviour.

(b) As a result of the settlement between the management and the employees the strike was called off and the lock out has been lifted with effect from the 11th May, 1979.

आयातित सीमेंट की बटिया किसम

11052. डा० लक्ष्मी नारायण बट्टेय: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि इस समय आयात किया जाने वाला सीमेंट बहुत बटिया किन्म का है;

(ख) क्या यह भी सच है कि बहुत सी सस्वाओं ने इसे लेने से इन्कार कर दिया है; और

(ग) यदि हा, तो यह किन किन स्त्रांओं तथा किनकी सहायता से प्राप्त किया गया।

उद्योग मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) जी, नहीं।

(ख) बटिया किन्म के आधार पर आयातित सीमेंट को न लेने के बारे में किसी भी संख्या से कोई रिपोर्ट नहीं मिली है।

(ग) प्रश्न ही नहीं उठता।

Visit by members of Planning Commission to foreign countries

11053. PROF. P. G. MAVALANKAR: Will the Minister of PLANNING be pleased to state:

(a) whether one or more members of the Planning Commission visited

one or more foreign countries during the years 1977 and 1978;

(b) if so, full facts thereof;

(c) whether the said visits were official;

(d) total expenditure incurred by Government in this regard; and

(e) concrete results and achievements, if any, of the said travels abroad?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) Three Members of the Planning Commission visited foreign countries during the years 1977 and 1978.

(b) A statement showing the details of the visits of the Members to foreign countries during the years 1977 and 1978 is enclosed.

(c) and (d). In the case of Prof. Raj Krishna and Shri B. Sivaraman, the visits were on invitations received from sponsoring organisations which incurred the entire expenditure on their visits except on pay and allowances for the period of deputation abroad which was borne by the Government of India. Therefore no travel expenditure was incurred by the Government of India. Five of the seven visits of Prof. Raj Krishna and both the visits of Shri Sivaraman were to Conferences/Seminars organised by United Nations Agencies. The visit of Shri V. G. Rajadhyaksha was sponsored by the Ministry of External Affairs.

(e) The visit of Shri Rajadhyaksha resulted in the completion of one stage of negotiations for a long-term agreement on economic cooperation between India and the USSR. He was the leader of the Indian side set up under the Indo-Soviet Commission to work out the details of the long term programme of economic, trade, Scientific and technical cooperation between

India and the Soviet Union. The visits of Dr. Raj Krishna and Shri Sivaraman were to attend and contri-

bute to discussions of international bodies as experts in their respective fields.

Statement

Sl. No.	Name of Member	Date(s) of visits	Name of country/ place of visits	Subject of the Conference/ Seminar	Name of the organiser	Remarks
1	2	3	4	5	6	7
1	Prof. Raj Krishna	Nov. 5-6, 1977	Sri Lanka (Colombo)	Food & Development in South Asia.	Overseas Development Council	Expenses on the visits borne by the organisers.
		Nov. 7-8, 1977	Thailand (Bangkok)	Development Policy and Planning.	ESCAP, United Nations.	Do.
		April, 11-14, 1978	Finland (Helsinki)	Impact of Trans-National Corporations.	UNESCO, United Nations.	Expenses on the visits borne by the organisers.
		April 26-28, 1978	Sri Lanka (Colombo)	Research Priorities for Population Policy.	International Review Group of Social-Science Research on Population and Development (Mexico)	Do.
		May 3-5, 1978	Thailand (Bangkok)	Research on New Directions in Industrial Policy.	ESCAP, United Nations.	Do.
		July 25-30, 78.	Washington (USA)	(i) Draft Five Year Plan 1978-83 (ii) Indian Food Policy.	World Bank, United Nations. International Food Policy Research Institute.	Do.
		Sept. 24-29, 1978.	Paris & West African Countries	TAC Quinquennial Review Mission for Semi Arid Tropics.	F.A.O., United Nations.	Do.
	Shri B. Sivaraman	June, 21-22, 1977	Rome	To attend the meeting of the Advisory Panel of FAO on the Forestry for Local Community Development Programme.	F.A.O., United Nations.	Expenses on the visits borne by the organisers.

Sl. No.	Name of Member	Date(s) of visits	Name of country/ place of visits	Subject of the Conference/ Seminar	Name of the organiser	Remarks
1	2	3	4	5	6	7
		5th to 9th Sept.,	Bangkok	To attend the Consultative meeting on development and environment convened by the Asian Development Institute/ UNEP.	Asian Development Institute/UNEP, United Nations	Do.
3	Sbri V. G. Rajadhyaksha	First-Second week of July, 1978 (For a fortnight)	USSR	As Leader of Indian Delegation to the Economic Co-operation and bilateral Trade Exchanges between India and Soviet Union.	Ministry of External Affairs.	Sponsored by MEA. Sanction issued by MEA and expenses borne by them.

Violation of Traffic Rules and Regulations in Delhi

11054. PROF. P. G. MAVALANKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the tremendously chaotic situation obtaining in the capital due to violation of traffic rules and regulations by all sorts of drivers of public and private vehicles as also by pedestrians;

(b) if so, what urgent remedial action is being taken by the Government in this regard;

(c) is it a fact that the said situation is causing and adding to the unsafe road and travel conditions in the capital; and

(d) if so, how are Government setting it right?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (d). There has been a

sharp increase in violation of traffic rules and regulations as a result of the increase in vehicular and pedestrian traffic in recent years. The matter is under the active consideration of the Government and effective steps, as mentioned below, are being taken to improve the situation;

(i) Several restrictions, such as one way traffic on certain roads, prohibition of movement of heavy and medium auto vehicles and slow moving vehicles on certain roads, the maximum speed of vehicles of different types etc., are being enforced.

(ii) The strength of traffic police has been further increased by creating 184 additional posts of various ranks.

(iii) Exercises have been carried out to instal automatic traffic light signals at important inter-sections.

(iv) Pending such installations arrangements have been made for manual regulations of traffic during peak hours.